

ITEM NO.803
(MM)

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No. 3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

Date : 03-08-2023 This petition was mentioned today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Dharmendra Kumar Sinha, AOR

Mr. Rajivkumar, AOR

UPON mentioning the Court made the following
O R D E R

Not to be deleted from the notified date i.e.,
on 10.08.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR